## HIGH COURT OF MANIPUR AT IMPHAL

ORDER
Imphal, the 11<sup>th</sup> December, 2023

HCM/A-24/80-Estt(V)Pt./

: In earlier order of even no. dated 8th

December, 2023 issued by this Registry, the name appeared in the SI. No. 1 of the order shall be Lairenjam Paramananda Singh (Regn. No. 027), in lieu of Lairenjam Premananda Singh (Regn. No. 027) and the name appeared in the SI. No. 3 of the order shall be Kharaijam Bishorjit Singh (Regn. No. 024), in lieu of Khairaijam Bishorjit Singh (Regn. No. 024).

Sd/(PH. JAPAN SINGH)
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR
Imphal, the 11<sup>th</sup> December, 2023

Endt.No. HCM/E-26/2005-A&E/Pt.III/ Copy to: 22544-89

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.

2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.

- The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
   The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.
- 5. The Private Secretary to Registrar General, High Court of Manipur.

6. All Registrars, High Court of Manipur.

7. All Joint Registrars, High Court of Manipur.

8. All Deputy Registrars, Language Officer (Special Officer), High Court of Manipur.

 All Assistant Registrars/Court Managers/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.

19. The System Analyst, High Court of Manipur.

- He is requested to upload the same in the official website of this Registry.

11. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Computer Programmer/ Librarian/Sr. Grade Translator, High Court of Manipur.

12. Concerned person(s).

13. The Guard File/Notice Board/Concerned File.

REGISTRAR (ADMN./PM&P)